

ITEM NO.6

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 793-794/2019

KAMLA RAI

Petitioner(s)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

Respondent(s)

(only SLP C NO. 793-794/2019 AND slp c no. 25148/2017 to be listed.  
)

WITH

SLP(C) No. 25148/2017 (XI)

Date : 02-01-2023 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Shail Kumar Dwivedi, Adv.  
Mr. Siddharth Krishna Dwivedi, Adv.  
Mr. Gunnam Venkateswara Rao, AOR

Mr. Sanjay Kumar Visen, AOR  
Ms. Ritu Rastogi, Adv.

For Respondent(s)

Mr. Anand Varma, AOR  
Mr. Kedar Nath Tripathy, AOR  
Mr. Jitendra Mohapatra, Adv.

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

SLP(C) Nos. 793-794/2019

Ld. Counsel for respondent nos. 3 and 4 have failed to file  
counter affidavit.

Respondent nos. 2(1) and 2(2) have adopted counter affidavit  
filed in SC 23852/2017 by respondent nos. 2 to 4.

As per office report, service is not complete upon respondent no. 1. However, Ld. Counsel for respondent nos. 2, 3 and 4 submits that respondent no. 1 has been deleted from the array of parties as she has passed away. Ld. Counsel for petitioner needs time to verify the facts and report the same at the next date of hearing.

List again on 07.02.2023.

SLP(C) No. 25148/2017

Respondent nos. 2 to 4 have adopted counter affidavit filed in SC 23852/2017.

Despite due service, none appears on behalf of respondent nos. 5 and 7.

Ld. counsel for petitioner has failed to take fresh steps and furnish fresh particulars, for effecting service upon respondent nos. 1, 6 and 8.

Hence, process the matter for listing before the Hon'ble Judge-in-Chambers, for further directions.

ATUL M. KURHEKAR  
Registrar